

Construction of Madras-Kanyakumari as a National Highway

158. SHRI R. MOHANARANGAM: Will the Minister of TRANSPORT be pleased to state:

(a) whether there is any proposal to construct a road from Madras city to Kanyakumari as a National Highway; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) No, Sir.

(b) Does not arise.

"Ketosteril" as life saving drug

159. SHRI K. L. N. PRASAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have received any representations for the inclusion of "Ketosteril" medicine manufactured only in West Germany and prescribed for kidney patients in the category of 'Life Saving Drugs';

(b) whether the medicine has been included in the above mentioned category; and

(c) if not, what are the reasons therefor?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR): (a) Yes, Sir.

(b) and (c) Since the Drug does not appear to figure in the reference books, decision to include the drug in the category of life saving drugs could not be considered and supporting data had been asked for.

160. [Transferred to the 2nd May, 1986].

Issue of boarding passes to the passengers

161. SHRI RAM NARESH KUSHAWAHA: Will the Minister of TRANSPORT be pleased to state:

(a) whether it is a fact that Government propose to issue 'boarding passes' to the passengers at the time of issuing air

ticket for day trips, and

(b) if so, what are the reasons for making a change in the existing procedure and how do Government propose to ensure that the 'boarding passes' issued in advance are not misused by any undesirable passengers?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) and (b) The modalities to implement this proposal are being worked out.

Arjun awards to the wrestlers

162. SHRI MARUTI DNYANOO MANE (PATIL): Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that no wrestler was honoured with "ARJUN AWARD" this year;

(b) if so, what are the reasons therefor; and

(c) what action Government propose to take to encourage the wrestlers and to provide better retirement benefits to them?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT (SHRIMATI MARGARET ALVA): (a) The awards to be given this year will relate to the year 1985. These will be finalised and announced in due course.

(b) Does not arise.

(c) Encouragement under the Department's schemes of grants to National Sports Federations and benefits under the National Welfare Fund for Sportsmen are available to eligible wrestlers, as indeed to other eligible Sports-persons.

Places of Archaeological Importance in Jammu and Kashmir

163. SHRI DHARAM CHANDER PRASHANT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of places of archaeological importance under the Archaeological